

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2013

Dated 10th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DAV College Managing Committee Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent (s)

**Counsel for the Appellant (s) : Proxy counsel for
Mr. B.P. Agarwal**

**Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1
Mr. Sunnay Choudhary
Ms. Rupali for R.2**

ORDER

At the request of the learned counsel for the Appellant, Post the matter on **30.07.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**